

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO.2413  
TO BE ANSWERED ON 06.08.2024**

**VOCATIONAL TRAINING FOR SC/ST**

**2413 SHRI YOGENDER CHANDOLIA:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has formulated specific welfare schemes for vocational training and self-employment for persons belonging to Scheduled Caste (SC)/Scheduled Tribe (ST) community;
- (b) if so, the details thereof; and
- (c) whether any special measures were taken by the Government for the welfare of the community, if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI B.L.VERMA)**

(a) to (b): The Department of Social Justice and Empowerment under the Pradhan Mantri – Dakshta Aur Kushalta Sampann Hitgrahi (PM-DAKSH), a Central Sector Scheme, provides skill trainings to marginalized persons belonging to Scheduled Castes, Other Backward Classes, Economically Weaker Sections, De-Notified Tribes, Sanitation workers including waste pickers having age from 18 to 45 years. The main objective of PM-DAKSH Scheme is to enhance the skills of target groups and makes them employable either in wage-employment or self-employment.

(c): National Schedule Caste Finance Development Corporation (NSFDC) and National Schedule Tribe Finance Development Corporation (NSTFDC) provides concessional loans to the eligible Scheduled Caste / Schedule Tribe persons for undertaking different livelihood and income generating activities.

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